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Madras and Bombay. Therefore you did not listen to his question.

SHRI B. N. DATAR: I am sorry, Sir.

श्री पां० ना० राजभोज: इस प्रश्न पर ला किमशन ने जो सिफारिशों की थी उन पर सरकार ने क्या श्रंतिम निर्णय ले लिया है ?

Shrr B. N. DATAR: The Law Commission has made some recommendation in this respect. They will also be considering the question of the revision of the Criminal Procedure Code wherever it is necessary. And lastly the conference of the States Law Ministers is going to be held soon and this question will then be considered by them also.

CONFERENCE OF STATE MINISTERS IN CHARGE OF BACKWARD CLASSES WELFARE

*376. Shri P. N. RAJABHOJ: Will the Minister of Home Affairs be pleased to state:

- (a) whether a Conference of State Ministers in charge of the Welfare of Backward Classes was held recently in Delhi; and
- (b) if so, what were the proposals discussed at the Conference and what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) A Statement showing the recommendations of the Conference is laid on the Table of the Rajya Sabha. [See Appendix XXVIII, Annexure No. 20]. These have been brought to the notice of the State Governments for necessary action according to the requirements of each, Government of India are taking action on those portions of the recommendations which require their attention.

श्री पां० ना० राजभोज: क्या मंत्री महोदय कृपा करके बतायेंगे कि इन सिफारिशों के श्रनुसार तृतीय पंचवर्षीय श्रायोजना के लिये बैकवर्ड क्लासेज वेलफेयर के ऊपर सेंट्रली स्पांसर्ड स्कीम्स कितनी हैं?

SHRI B. N. DATAR: It is too early to answer this question. All these matters are under consideration.

LOWERING AGE OF VOTERS FROM 21 TO 18 YEARS

*377. SHRI P. N. RAJABHOJ: Will the Minister of Law be pleased to state:

- (a) whether Government have received any representation from the All-India Students' Congress for lowering the age of voters from 21 to 18 years; and
- (b) if so, what reply Government have sent thereto?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) No, Sir.

(b) Does not arise.

श्री पां० ना० राजभोज: स्टूडेंट्स कांग्रेस ने जो यह वोटर्स लिस्ट में २१ से १८ साल की उम्र करने की मांग की है उसके लिये उसने क्या कारण बताये है उसको कृपा करके बतला सकते हैं ?

Shri A. K. SEN: I have already stated that no representation has been received from the All-India Students' Congress for the purpose mentioned in the question.

श्री पां० ना० राजभोज: क्या उस पेटीशन को इलेक्शन कमिशन के विचारार्थ भेजा था और ग्रगर भेजा था तो उसने क्या मत दिया है ?

Shri A. K. SEN: There was no petition or representation and so it could not have been sent on to the Election Commission.